

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 101
(IB)-452(PB)/2018

IN THE MATTER OF:

M/s. Nupur Finvest Pvt. Ltd. ... Petitioner/Applicant
vs.
M/s. Unnati Fortune Industries Pvt. Ltd. ... Respondent

Order Under Section 7 of Insolvency & Bankruptcy Code (IBC), 2016 CIRP
Order delivered on 13.09.2023

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (T)

(HEARING THROUGH PHYSICAL MODE AND VC)

PRESENT:

For the Petitioner : Appearance not marked
For the Respondent : Appearance not marked

ORDER

New IA-4814/2023

Notice of the application be issued to the Respondent(s)/non-applicant(s), returnable **on 17.10.2023**.

-sd-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

-sd-
(ASHOK KUMAR BHARDWAJ)
MEMBER (JUDICIAL)